NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 111/397-398/NCLT/AHM/2016 (New) CP No. 79/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

Name of the Company:

Rajiv Nahar & Ors.

V/s.

Aeon Housing Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESI

DESIGNATION REPRESE

REPRESENTATION

SIGNATURE

1. Adv. Dwars Pechkers

Advocate sur Respondent Mo.2

2. JATIN SEHGAL

ADVOCATE

FOR PETITIONERS

ORDER

Learned Advocate Mr. Jatin Sehgal present for Petitioners. Learned Advocate Mr. Owais Peechkar present for Respondent no. 2.

Reply filed by Respondent no. 2. Petitioner shall file rejoinder within two weeks serving a copy in advance to the Respondents.

List the matter on 19.05.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of April, 2017.